

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00693/2018

(in OA 200/00472/2018)

Jabalpur, this Wednesday, the 25th day of July, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India, Through its Secretary Ministry of Finance
Department of Revenue North Block New Delhi 110001
 2. The Chairman Central Board of Indirect Taxes & Customs
(Earlier Central Board of Excise and Customs) Ministry of Finance
Department of Revenue North Block New Delhi 110001
 3. Chief Commissioner, Custom Central Excise and Central GST
35-C GST Bhawan Mother Teresa Marg Administrative Area
Arera Hills Bhopal (M.P.) 462011
 4. Additional Commissioner (CCO) Custom Central Excise and
CGST 35-C GST Bhawan Mother Teresa Marg Administrative
Area Arera Hills Bhopal (M.P.) 462011
- Applicants**

(By Advocate – Shri Himanshu Shrivastava)

V e r s u s

1. Laxman Chourasia, S/o Shri B.R. Chourasia, aged about 41
years, Working as Inspector O/o Commissioner (Audit) CGST,
Central Excise and Customs Bhopal R/o H.-129, Rajharsh Colony
Kolar Road, Bhopal (M.P.) 462042
2. Radha Mohan Vishwakarma S/o Shri Ramesh Vishwakarma
Aged about 35 years, Working as Inspector O/o Commission of
CGST and Central Excise Ujjain R/o 120 Sunrise city-II Dewas
Road, Ujjain (M.P.) 456010
3. Avinash Shrivastava, S/o Shri Guan Prakesh Shrivastava Aged
about 35 years, Working as Inspector O/o Commissioner (Audit)

CGST, Central Excise and Customs Bhopal R/o –C-104 Chinnar Sapphire Apartment, Rohit Nagar, Phase-II Bhopal (M.P.) 462026

4.Madhup Saraswat S/o Shri T.P. Saraswat aged about 35 years, Working as Intelligence Officer DGGSTI Bhopal Zonal Unit,Bhopal R/o MIG 178 Housing Board Colony Bagh Mugaliya Extension Laharpur Bhopal (M.P.) 462043

5. Daya Shankar Singh S/o Late Hari Bansh Singh aged about 39 years, Working as Inspector CGST and Central Excise CGST Range-Sidhi Waidhan Division Rewa R/o 549 Tiwari Builders (First Floor) Dhoti Vindhyanagar Main Road, (near Tata Commercial) Waidhan (M.P.) 486005

6. Achal Dueby S/o Shri Shivkishore Dubey Aged about 37 years, Working as Inspector O/o Commissioner of CGST and Central Excise, Audit Indore, R/o 32 Omega Tower 5th Floor Mechanic Nagar Extn., IDA Scheme No.54 Vijay Nagar, Indore (M.P.) 452001

7. Abhishek Pandey, S/o Shri D.K. Pandey Aged about 35 years, Working as Inspector O/o Commissioner of CGST and Central Excise Raipur R/o MIG 121 (Standard) Near Tiranga Chowk Kabir Nagar, Phase-2 Raipur (C.G.) 492001

8. Rajesh Kumar S/o Shri Biranchi Sahu Aged about 36 years, Working as Inspector of CGST and Central Excise Raipur R/o Qrt. No.-Type III/C-01 Customs & Central Excise Colony Santoshi Nagar Road, Tikrapara Raipur (C.G.) 492001

9. Elongka Kumar D/o Shri Gayus Kumar, aged about 35 years, Working as Inspector O/o Commissioner (Audit) of CGST and Central Excise Raipur R/o Qrt. No.5/d Street-42 Sector-8 Bhilai (CG) 492009

-Respondents

ORDER (O R A L)

By Navin Tandon, AM.

MA No.200/00697/2018 has been filed by the applicants for condoning of delay.

2. Since there is only 7 days' delay in filing the MA for extension of time, therefore, we allow the MA by condoning the delay.

3. The applicants (respondent in OA) have filed this MA seeking further three months' time to comply with our order dated 16.05.2018 passed in Original Application No.200/00472/2018.

4. In view of the averments made in para Nos.14 to 16 of the MA and in the interest of justice, we grant the applicants further three months' time from 22.06.2018 (the last date of compliance of original order) to comply with our order dated 16.05.2018.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-